

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 2147/2014
M.A. No. 2754/2014

New Delhi, this the 5th day of September, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Akashwani & Doordarshan Administrative Staff Association (Registered)
Through its' President
Shri G.K. Acharya,
Aged about 55 years,
Address : Office of ADG (NZ),
AIR & DD, Jam Nagar House,
Shahjahan Road, New Delhi.

2. Bijender Sharma,
Aged 44 years,
S/o Shri Ishwar Sharma,
Working as UDC in Doordarshan Kendra,
New Delhi.
R/o B-4, 209A, Keshav Puram,
New Delhi-34. .. Applicants

(By Advocate : Shri Yogesh Sharma)

Versus

1. Union of India through,
The Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan, New Delhi.

2. The Chief Executive Officer,
Prasar Bharti, PTI Building,
Parliament Street, New Delhi-110001. .. Respondents

(By Advocate : Shri Rajat Krishna for Shri Rajeev Sharma)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, learned counsel for the applicants submits that the applicants would be satisfied if the O.A. is disposed of by directing the respondents to reconsider the claim of the applicants, keeping in view the judgment of Madras Bench of this Tribunal in O.A. No.691/2013 dated 09.01.2017, as the applicants therein are identically placed like the applicants in the instant O.A., within a fixed timeframe.

2. In the circumstances, the O.A. is disposed of, without going into the merits of the case, by directing the respondents to reconsider the claim of the applicants, duly keeping in view the decision of Madras Bench of this Tribunal in O.A. No.691/2013 dated 09.01.2017 in L. Umamaageswaran & Ors. vs. Union of India & Ors., and pass fresh orders, in accordance with law, within six months from the date of receipt of a copy of this order. No order as to costs.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /